

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 305/(MAH)/2017

CORAM:

Present:



SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES: Jakhotia Poly Fibre Pvt.Ltd.
V/s.
Bagalkot Cement & Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Shilpa Madki i/b. Adv. Neha Bhide Advocate for Applicant		
2.	AMI JAIN, ADV FOR RESPONDENT CORP. DEBTOR		

ORDER

TCP No.305/I&BP/NCLT/MB/MAH/2017

For the Petitioner Counsel has submitted that Form in accordance with the Insolvency & Bankruptcy Code has not been filed, list this matter for hearing on 24.7.2017 with a direction to the Petitioner to file Form before 15.7.2017 failing which the Petition will be abated.

List this matter on 24.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)